

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : EP(CHE)/1/2024
Petition No : CP/49/2017
Name of Petitioner : K Hemalatha & Anr
& Vs
Name of Respondent : Sri Srivathsa Paper Mills Pvt Ltd and Others
Section : Sec 424 of CA, 2013

ORDER

Present: Mr. Pranav V Shankar, Ld. Counsel for Petitioner.
Mr. Ramasamy Meyappan, Ld. Counsel for R1.
None for R2.
None for R3.
None for R4 & R5.

No report received as to the service of the Petition on the Counsels for the Respondents.

Till date, rejoinder not filed by the Petitioner to the reply filed by R1.

Steps be taken.

List the petition for hearing on **18.07.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**